

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 761
TO BE ANSWERED ON 08.02.2022**

RULES FOR GRANT OF FINANCIAL UPGRADATION TO CMOS(HOMOEEO)

761. SHRI B. LINGAIAHYADAV:

Will the Minister of AYUSH be pleased to state:

- (a) the rules for grant of Financial upgradation to CMOs(Homoeo) in CGHS;
- (b) whether it is a fact that the review Departmental Promotion Committee(DPC) of CMOs (Homoeo) 2007 batch for grant of Financial Upgradation has been inordinately delayed and is pending till date;
- (c) if so, the details thereof, and the reasons therefor;
- (d) the timeline by which the review DPC will be done; and
- (e) the details regarding implementation of OMs No. Z 28015/04/2008-E.I(Ayush), dated 25th April, 2011 and 15th August, 2011?

ANSWER

**THE MINISTER OF AYUSH
(SARBANANDA SONOWAL)**

- (a) The Financial upgradation of Ayush physicians is regulated in terms of O.M No.Z.28015/04/2008-E-I(AYUSH) dated 25.04.2011 & 15.09.2021. The aforesaid orders are available on the website of the Ministry of Ayush at <https://main.ayush.gov.in/employees-corner/establishment-isection/dynamic-assured-career-progression-scheme/>.
- (b) No Sir.
- (c) Doesn't arise in view of (b) above.
- (d) & (e) In pursuance of Ministry of Ayush's O.M. No.Z.28015/04/2008-E-I (Ayush) dated 15.09.2021, the proposal for grant of retrospective promotion from CMO to CMO Non-Functional Selection Grade(NFSG) on the basis of recommendations of earlier DPCs has been sent to UPSC. Though, the matter is being vigorously pursued with UPSC, it is not possible to indicate a specific timeline for the completion of the exercise by the Ministry of Ayush since the matter is pending with UPSC. Further, Ministry of Ayush has not issued O.M. No. Z 28015/04/2008-E.I(Ayush) dated 15th August, 2011 in this regard.